

(2024) 07 NCDRC CK 0074

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 651 Of 2019

Mohamed Abbas

APPELLANT

Vs

Union Of India & 3 Ors

RESPONDENT

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Date of Decision: July 30, 2024

Acts Referred:

- Consumer Protection Act, 1986 - Section 2(1)(d), 22, 22A

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Vijay Chandra Joshi

Final Decision: Dismissed

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Judgement